

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

04.11.2008

OA No. 438/2008

Mr. Subhash Bisawa, counsel for applicant.

Heard learned counsel for the applicant.

After hearing the learned counsel for the applicant, learned counsel for the applicant submits that he wants to withdraw this OA with liberty reserved to him to file Contempt Petition.

In view of what has been stated above, the applicant is permitted to withdraw this OA with liberty reserved to him to file Contempt Petition.

With these observations, the OA is disposed of.


(B.L. KHATRI)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

AHQ

copy given vide

No. 992
11/108

